## IN THE HIGH COURT OF BOMBAY AT GOA

## LD-VC-CW-55-2020

Farid Veljee ... Petitioner

Versus

Corporation of the City of Panaji & Ors. ... Respondents

Shri Abhay Nachinolkar, Advocate for the Petitioner.

Shri A.D. Bhobe, Advocate for the Respondent No.1.

Shri Anthony D'Silva, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 31st July 2020

## **P.C.**:

At the request of the petitioner's counsel, post the matter on 14.08.2020.

DAMA SESHADRI NAIDU, J.

NH